# Central Administrative Tribunal Principal Bench

## CP No. 112/2014 OA No. 4125/2012

New Delhi this the 2<sup>nd</sup> day of February, 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Ms. Nita Chowdhury, Member (A)

Shri Ravinder Singh, S/o Shri Jai Narian, R/o 232, Deepali Enclave, Pitampura, Delhi

- Applicant

(By Advocate: Mr.Rajeev Sharma)

#### **VERSUS**

- Shri P.K. Gupta, Commissioner, North Delhi Municipal Corporation, Dr. S.P. Mukherjee Civic Centre, 4th Floor, J.L. Marg, New Delhi
- 2. Shri S.K. Yadav, Director (Personnel) North Delhi Municipal Corporation, Dr. S.P. Mukherjee Civic Centre, 4th Floor, J.L. Marg, New Delhi
- 3. Sh. A.K. Singh,
  Director of Vigilance,
  South DMC, 26th Floor,
  Civic Centre, JLN Marg,
  New Delhi-110 002
- 4. Sh. A. Sanjay Sahay,
  Director (Personnel)
  South DMC,
  Central Establishment Deptt.,
  22nd Floor, Civic Centre,
  JLN Marg, New Delhi-110 002
- Sh. Prem Shankar Jha,
   Addl. Dy. Cm. (Engg.),
   South DMC, Engg. Deptt. HQ,
   19th Floor, Civic Centre, JLN Marg,
   New Delhi-110 002
- 6. Sh. Victor James,
  Director (Personnel)
  East DMC,
  Central Establishment Depot,
  419, Udyog Sadan,
  Patparganj Ind. Area,
  Delhi-110 092

- 7. Sh. Rambir Singh,
  Addl. Dy. Cm. (Engg.)
  Engg. Deptt., HQ,
  419, Udyog Sadan,
  Patparganj Ind. Area,
  Delhi-110 092
- 8. Sh. Harish Kumar,
  Dy. Chief Accountant (Engg.)
  South DMC,19th Floor,
  Civic Centre, JLN Marg,
  New Delhi-110 002
- 9. Sh. Rakesh Kumar,
  Dy. Chief Accountant (Engg.)
  East DMC,
  419, Udyog Sadan,
  Patparganj Ind. Area,
  Delhi-110 092

- Respondents

(By Advocates: Mr. RN Singh & Mr. RK Jain for respondent nos. 1 and 2, Ms. Anupama Bansal for respondent nos. 3,4,5 & 8 and Ms. Manisha Singh for respondent nos. 6,7 and 9)

# **ORDER** (Oral)

### Justice Permod Kohli, Chairman:

The respondents have filed affidavits tendering unconditional apology in terms of the order dated 13.01.2017 passed by this Tribunal. We accept the unconditional apology. The order having been complied with, the present contempt proceedings are dropped. Rule discharged.

(Nita Chowdhury) Member (A) (Justice Permod Kohli) Chairman

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